

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/834/2024, Cont A (IBC)/18/2023 in CP(IB) No.102/7/HDB/2019
NAME OF THE COMPANY	Sarda Agro Oils Ltd
NAME OF THE PETITIONER(S)	Allahabad Bank
NAME OF THE RESPONDENT(S)	Sarda Agro Oils Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/834/2024**

**Present:** Ld. Counsel Mrs. Mummaneni Vazra Laxmi along with Mr. Madhusudan Rao, Liquidator/Applicant.

This is an application filed by the Liquidator to take on record the 5<sup>th</sup> Progress Report. The 5<sup>th</sup> progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Cont A (IBC)/18/2023**

**Present:** Ld. Counsel Mrs. Mummaneni Vazra Laxmi along with Mr. Madhusudan Rao, Liquidator/Applicant.  
Ld. Counsel Mr. Pranay Sohini for the Respondents.

It is stated by the Ld. Counsel for the Respondent that counters had already been filed. Let copy of the counters be served on the Applicant's Counsel. For filing rejoinder if any, by the Applicant. **Matter is adjourned to 10.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**